

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/3353/A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the <sup>20</sup>23 May, 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJSV/STDR/2968, dtd. 22.05.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 26.05.2025, along with station leave permission from the evening of 24.05.2025 till the morning of 27.05.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/3354/A, dated** , 23-05-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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23.05.25

**JT. REGISTRAR (VIGILANCE)**

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